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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CONT.CAS(C) 571/2018 DEEPIKA ANANAD

..... Petitioner

Through Mr. M.T. Reddy and Mr. Avneesh

Garg, Advs.

versus

DR V K WILLIAMS MOUNT CARMEL SCHOOL

..... Respondent

Through Mr. Vedanta Verma and Mr. Akhil

Kumar Gola, Advs.

**CORAM:** 

HON'BLE MR. JUSTICE A. K. CHAWLA

ORDER 22.10.2019

% 22.10.2

It comes to be stated that the LPA preferred against the order allegedly violated, is still pending disposal.

As prayed, list on 28.04.2020.

A. K. CHAWLA, J

**OCTOBER 22, 2019** 

acm